

# LOK SABHA DEBATES

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## LOK SABHA

Wednesday, May 16, 1979 [Vaisakha  
26, 1901 (Saka).

The Lok Sabha met at Half past Ten  
of the Clock ..

[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE

MR. SPEAKER: I have to inform the House of the sad demise of one of our former colleagues Shri Venkatarao Tarodekar who passed away at Nanded on the 7th May, 1979 at the age of 54.

Shri Tarodekar was a Member of the Fourth and Fifth Lok Sabha from 1967 to 1977 representing Nanded constituency of Maharashtra. Earlier he had been a Member of the Maharashtra Legislative Assembly from 1962 to 1967.

Deeply interested in the cooperative movement, Shri Tarodekar was associated with several cooperative institutions in Maharashtra.

He served as President of the Indian National Trade Union Congress from 1959 to 1962.

He also worked ceaselessly for the uplift of Harijans and backward classes.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

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*The Members then stood in silence for a short while.*

### ORAL ANSWERS TO QUESTIONS Supply of arms to Mizo and Naga Rebels

\*1133A. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) is Government aware of the fact that China is still supplying arms to Mizoram and Nagaland rebels even after the visit of Minister of External Affairs;

(b) if yes, give the details thereof;

(c) is it a fact that a Soviet agency has also stated that arms and training is given to rebels of Mizoram and Nagaland by China even now; and

(d) if yes, what is the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). While Government have seen Indian and foreign press reports, Government are not aware of China having supplied arms to Naga or Mizo undergrounds in the recent past.

(d) does not arise.

SHRI KANWAR LAL GUPTA: The hon. Minister for External Affairs visited China a few months back. I want to know from the Home Minister whether he had talks with the Chinese leaders about supplying of arms and training them, because China used to train them and supply arms to them.

Was there any talks with the Chinese leaders? Was any assurance given to the Indian Government by the Chinese leaders? How many arms have been seized of Chinese make so far as Nagaland and Mizoram are concerned?

MR. SPEAKER: How many arms have been seized uptill now from the Nagas?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): The External Affairs Minister made a statement in the House on the 21st of February in the course of which he said: "My conversation with the Chinese leaders also covered other past irritants to our relations. I drew attention to the fact that rebels or disaffected elements from Nagaland, Mizoram and Manipur who had managed to reach China had received moral and material support for their insurgent or anti-constitutional activities inside our country. I was glad to learn from Chinese leaders that such support which may have been given, the last instance some time back, was looked upon as a thing of the past." This is the statement which the External Affairs Minister made in this House. So far as arms are concerned, as I said, in the recent past, according to our information no arms have come from China through these people.

श्री कंबर लाल गुप्ता : मंत्री महोदय को मालूम होगा कि अभी कुछ रेबल नागाज और मीजोज ने ग्रामाम बाईर पर हमला कर के हमारे कुछ जवानों को मारा था । मैं जानना चाहता हूँ कि उस घटना में हमारा कितना नुकसान हुआ है और क्या उस में उन लोगों का हाथ है, जो चाहता से ट्रेनिंग ले कर आये हैं ।

हिन्दुस्तानी और मोवियन सरकारों में यह जो रिपोर्ट आई है, क्या सरकार ने कोई जॉच कराई है कि वह ठीक है या नहीं, अगर कराई है, तो उस का क्या परिणाम है ?

SHRI H. M. PATEL: So far as the attack to which he refers is concerned, this was a few weeks ago and that was on the border of Naga-

land and Burma. It was an ambush laid in which eleven of our jawans of Assam Rifles were killed. This was carried out, it is believed, by the underground Nagas, some of which who have not reconciled with the Shillong Agreement and who are staying in Burma. They have come along and have done this. It is our belief that they realise that they do not have as much support as they hoped to within Nagaland and they wish through such activities to rekindle a certain amount of interest in their activities.

SHRI BEDABRATA BARUA: The question is that of arms as well as training.

SHRI KANWAR LAL GUPTA: Has he made any enquiry about the Press Report published in India and outside and if so.....

MR. SPEAKER: Have you made enquiry into the report published by the foreign newspapers?

SHRI H. M. PATEL: We check. We read these reports and we see what has to be found out and whatever enquiry is necessary, we make that.

SHRI BEDABRATA BARUA: What about the Chinese training and arming Nagas and Mizo rebels that are in Burma? I think Government have an estimate about their strength because they are trying to come to this country. There have been reports and I think Government knows about it, since I know about it. There have been reports that these Chinese trained rebel Nagas are trying to seek entry in India and you have been trying to prevent them from coming in. I want to know about their strength.

What about joint operation with Burma? This is a part of this Government's policy. The Prime Minister is here. The Burmese Government, as I understand is amenable to a joint operation. Chinese have

done it and Chinese stood to this type of thing and Government should also have a joint operation with Burma. It is Burmese area where all these rebel activities have been concentrating and they are doing all this mischief into India.

MR. SPEAKER: This does not arise from this question.

SHRI H. M. PATEL: May I make a slight correction in the reply which I gave earlier—that in ambush not 11 but 7 jawans were killed and four were injured.

So far as my hon. friend's question is concerned, as I said, during recent years there have been no Nagas who have gone to China and received training. These are the old rebels who have not reconciled themselves to the Shillong Agreement and who are still remaining outside the Burma Border. So far as Burma Government is concerned, their writ does not seem to run quite so effectively.

SHRI BEDABRATA BARUA: Would you like to have a joint operation?

SHRI H. M. PATEL: How can there be a joint operation with the Government which is not able to control things within its own borders?

SHRI SHAMBHU NATH CHATURVEDI: Are we to understand that there was no need for any assurance on the part of the Chinese and that smuggling and supply of arms to these rebels had stopped much before our External Affairs Minister visited China? If not, then what steps Government have taken to ensure that the assurance given there has been properly honoured?

SHRI H. M. PATEL: This is only matter of recent talks between our External Affairs Minister and the Chinese Minister. So far as the first part of the question is concerned I can only say that our information is that during the recent

past, particularly since the Shillong Agreement there has been no supply of arms of any sizeable nature that has come through China.

भारतीय आर्थिक सेवा की संवर्ग-प्रबन्ध प्रणाली

\* 1135. श्री राम बिलास पासवान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वह भारतीय आर्थिक सेवा की संवर्ग-प्रबन्ध प्रणाली से मन्तुष्ट है;

(ख) इन बारे में संघ लाक सेवा प्रायग और भारतीय आर्थिक सेवा बोर्ड की सिफारिशें क्या हैं;

(ग) क्या इन सिफारिशों को ध्यान में रखते हुए संवर्ग-प्रबन्ध प्रणाली में सुधार लाया जायेगा; और

(घ) यदि हां, तो नत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इस के क्या कारण हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL):

(a) to (d). Cadre-Management of the Indian Economic Service is effected strictly on the advice of the Indian Economic Service Board. The Union Public Service Commission is not concerned with the day-to-day cadre management of this Service. However, the Commission is invariably consulted on all matters relating to amendment of the Indian Economic Service Rules and all other matters where consultation with the Commission is a statutory necessity. Further, like any other Service, management of the Indian Economic Service is not static and the policy in this regard is constantly reviewed by the Government, on the advice of the Indian Economic Service Board, to suit the changing circumstances.

श्री राम बिलास पासवान : अध्यक्ष महोदय, क्या सरकार को इकानॉमिक सर्विस आफिसर्स एसोसिएशन द्वारा उन की सेवा शर्तों के संबंध में कोई प्रस्ताव या शिकायतें मिली हैं ? यदि मिली हैं, तो उन पर सरकार की क्या प्रतिक्रिया है ?

SHRI S. D. PATIL: Whenever we get representations from various bodies we get them examined and